

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 208
IB-197/ND/2023
IA-2074/2023

IN THE MATTER OF:

Sh. Anil Kumar Kumra

... **Applicant/Petitioner**

Versus

State Bank of India

... **Respondent**

Under Section: 94 of IBC, 2016

Order delivered on 13.09.2023

CORAM:

**SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SH. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Adv. Sonam Sharma, Adv. Madhu, Adv. Riddhi
Jain, Adv. Mohd. Asad Saeed

ORDER

Due to paucity of time, the matter is re-notified to 06.11.2023.

Sd/-

(COURT OFFICER)